

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 137**

**1339/2023**

**2251/2023**

**In**

**CP(IB) No. 149/Chd/HP/2019**

**(Admitted)**

**IN THE MATTER OF:**  
**Syndicate Bank**

**...Petitioner-Financial Creditor**

**Versus**

**HIM Cylinders Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, 19(2), 66(1) IBC 2016**

**Order delivered on 24.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.06.2024.

Sd/-

**Court Officer**